

BUSINESS ADVISORY COMMITTEE
(Fifteenth Lok Sabha)

THIRTY-FIRST REPORT

(Presented on 12.12.2011)

The Business Advisory Committee held a sitting on Friday, the 9th December, 2011.

2. The Committee recommend the allocation of time to the following items of business as shown against each:-

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|---|-----------------------------|
| 1. The Cable Television Networks (Regulation) Amendment Bill, 2011- To replace an Ordinance
<i>(Consideration and Passing)</i> | } 1 hour |
| 2. The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2010, as passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | } 2 hours |
| 3. The Chartered Accountants (Amendment) Bill, 2010, after it is passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | } 1 hour |
| 4. The Costs and Works Accountants (Amendment) Bill, 2010, after it is passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | } May be discussed together |
| 5. The Company Secretaries (Amendment) Bill, 2010, after it is passed by Rajya Sabha.
<i>(Consideration and Passing)</i> | } May be discussed together |

Contd...2/-

6. The National Capital Territory of Delhi Laws (Special Provisions) Second Bill, 2011.] 1 hour
(Consideration and Passing)

NEW DELHI;
9th December, 2011
Agrahayana 18, 1933 (Saka)

MEIRA KUMAR (Smt.)
Chairperson,
Business Advisory Committee.